

Further, a two tier mechanism consisting of an Appex Body and different Functional Groups, has been consituted in 1985 for continuous inter-action with the Industry.

(b) Indigenou production of Defence. stores and equipments is an on-going process Decisions in this regard are taken on strategic and security considerations keeping in vive the long terms requirements of the Services.

[English]

Steps to Revamp Administration

574. SHRI ANAND SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken any decision to revamp the administration at different levels; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) and (b). Ministires/Departments have undertaken a review of administrative organisations, procedures and practices for reducing delays, enforcing accountability, decentralising the decision-making processes, simplifying rules and procedures and training of employees at various levels. Steps have been taken in this direction. Since administrative reforms is a continuous process, the review will be an on-going exercise.

Posting of Drug Agents by U.K. in Indla

575. SHRI V. TULSI RAM :
SHRI C. P. THAKUR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have seen a news-item captioned "Indo-UK row on customs deepens" appeared in the Times of India dated the 4 February, 1986 regarding posting of officers of U.K. in India to deal with narcotics;

(b) if so the reaction of Government of India about the attitude of British Government about the posting of drug agents by U.K. in India;

(c) whether Government have taken up the matter of such an accusation by Government at the highest level;

(d) if so, the details thereof; and

(e) the extent to which such an attitude of British Government will have an adverse affect on bilateral relations ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) Yes Sir.

(b) The request of the U.K. Government is under consideration of Government.

(c) Government is not aware of any accusation by the U.K. Government.

(d) Does not arise.

(e) Does not arise.

Incidents of Firing on Indo-Pak Borders

576. DR. CHANDRA SHEKHAR TRIPATHI :
SHRI AKHTAR HASAN :
DR. G. S. RAJHANS :
SHRI V. TULSI RAM :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that there have been incidents of firing on the Indo-Pak border during the last two months;

(b) if so, the number of times incidents of firing took place during the aforesaid period;

(c) the number of Indian Jawans killed in the firing;

(d) whether Government have taken any retaliatory action against this; and

(e) if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). There have been some cases of exchange of fire between Pakistani and Indian troops across the Line of Control in Jammu and Kashmir during the last two months resulting in some casualties on both sides. It would not be desirable to disclose details.

(d) and (e) Matters relating to such incidents are sought to be resolved at flag meetings at the local Commanders' level.

Ban of Philips Trade Mark on T.V.

577. PROF. NIRMALA KUMARI SHAKTAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether Philips trade mark is being banned in near future;

(b) if so, the reasons thereof; and

(c) whether the Philips T.V. is not legally marked ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (c). As per Government's Industrial and Licensing Policy for Television Receiver sets, use of foreign brand names is not permitted in the manufacture and sale of T.V. sets. The Department of Electronics had received representations about M/s Peico Electronics and Electricals Limited marketing TV sets with Philips brand name. This question was taken up with M/s Peico Electronics and Electricals Ltd., who have recently written to the Department of Electronics that they have decided, with immediate effect, to withdraw the use of Philips as brand name on TV receivers.

Firing by Pakistani Troops in Poonch Sector

578. SHRI B. V. DESAI :
SHRI RAJ KUMAR RAI :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Pakistani troops started firing in the Poonch Sector on 27 January, 1986 onwards;

(b) if so, whether there were number of Pakistani firing on the Indian Posts in Poonch Sector from middle of December, 1985 to January, 1986;

(c) total number of firings, the reasons thereof and the casualty suffered by both sides; and

(d) the steps being taken for stopping of firing by Pakistani on Indian posts ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). There have been some cases of unprovoked firing by Pakistani troops on our posts in the Poonch Sector in Jammu and Kashmir during December, 1985 and January, 1986. There have been no casualties on our side. Casualties on the Pakistani side are not known.

(d) Flag meetings at the local Commanders' level are held, as also contacts at higher levels are made to defuse the situation as and when the need arises.

Outcome of Talks with Pakistan on Clashes in Siachen Glacier

579. SHRI C. MADHAV REDDI :
SHRI B. V. DESAI :
SHRI AKHTAR HASAN :
SHRI P. NAMGYAL :
DR. KRUPASINDHU BHOI :
SHRI K. PRADHANI :
DR. B. L. SHAILESH :

Will the Minister of DEFENCE be pleased to state :

(a) the outcome of the talk between the representative of India and Pakistan to end the border clashes in the Siachen Glacier area and other areas;

(b) when the next round of talks will be held to sort out this issue in terms of the Simla agreement;